

Central Administrative Tribunal Jammu Bench, Jammu



T.A. No.2757/2020
S.W.P. No.1099/2016

Thursday, this the 18thday of February, 2021

(Through Video Conferencing)

**Hon'ble Mr. Justice L. Narasimha Reddy, Chairman
Hon'ble Mr. Mohd. Jamshed, Member (A)**

Ghulam Mohammad Bhat (age 51 years),
S/o Ali Mohammad Bhat,
R/o Asham, Sonawari, District Bandipora.

.. Applicant

(Through Ms. Saima Mehboob, Advocate)

Versus

1. State of Jammu and Kashmir
through Commissioner/Secretary to Government,
Rural Development, Civil Secretariat, Srinagar.
2. Director, Rural Development Department, Srinagar.
3. Deputy Commissioner, Bandipora.
4. Assistant Development Commissioner, Bandipora.
5. Block Development Officer, Bandipora.

.. Respondents

(Through Mr. Sudesh Magotra, Deputy Advocate General)



ORDER (ORAL)

Justice L. Narasimha Reddy:

The applicant is working as Multi Purpose Worker (MPW) at Block Hajin. Through an order dated 14.05.2016, he was transferred to Block Tulail in Bandipora District. Challenging the same, the applicant filed SWP No. 1099/2016 before the Hon'ble High Court of Jammu and Kashmir at Srinagar. An interim order dated 26.05.2016 was passed by the Hon'ble High Court, staying the operation of the order of transfer.

2. The SWP has since been transferred to the Tribunal in view of the reorganization of the State of Jammu and Kashmir and renumbered as TA No. 2757/2020.

3. Today, we heard Ms. Saima Mehboob, learned counsel for the applicant and Mr. Sudesh Magotra, learned Deputy Advocate General for respondents.

4. The applicant challenged the order of transfer mainly on the ground that he was subjected to frequent transfers. On the strength of the interim order passed by the Hon'ble High Court, he is working in the same place for the past 5 years. The applicant became liable for transfer in accordance with the Policy.

5. We, therefore, dispose of this T.A., leaving it open to the respondents to pass a fresh order of posting/transfer of the applicant. Interim order shall stand vacated. There shall be no order as to costs.

(Mohd. Jamshed)
Member (A)

(Justice L. Narasimha Reddy)
Chairman

/jyoti/ankit/dsn